

No.12/01/DRT/HYD/2016  
Government of India  
Ministry of Finance  
Department of Financial Services  
DEBTS RECOVERY TRIBUNAL-2,  
Hyderabad.

1<sup>st</sup> Floor, Triveni Complex,  
Abids, Hyderabad-  
Date: 05<sup>th</sup> August' 2017

**VACANCY CIRCULAR**

**Sub:** Filling up of various Group 'B' & Group 'C' vacant posts in the Debts Recovery Tribunal-2, Hyderabad on deputation basis.

Applications are invited for filling up the following vacant Group 'B' and 'C' posts in the Debts Recovery Tribunal – 2, Hyderabad **on deputation basis from the employees of Central Government/State Government/Courts/Tribunals:-**

**A) Stenographer Grade 'C' – 2 posts** (Deputation Basis) (General Central Service, Group 'B' Non Gazetted; Non Ministerial) – Pay in the pre-revised pay band of Rs.9300 - 34800/- + Grade Pay of Rs.4200/-

**Eligibility:** (1) Officers in the Central Government or State Government or in Courts/Tribunals, holding analogous posts on regular basis **or**  
(2) Stenographers Grade 'D' with eight years' regular service in the pre-revised Pay Band of Rs 5200 – 20200 + Grade Pay of Rs 2400/- or equivalent.

**B) Accounts Assistant- 1 Post** (Deputation Basis) (General Central Service; Group-'B' Non-Gazetted, Non-Ministerial): Pay in the pre-revised pay band of Rs.9300-34800/- + Grade Pay of Rs.4200/-

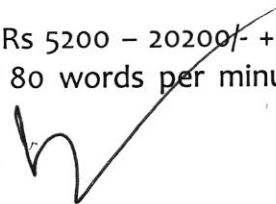
**Eligibility:** (1) Officers of the Central Government holding analogous posts on regular basis **or**  
(2) With eight years' regular service in the pay band of Rs 5200 – 20200 + Grade Pay of Rs 2400/- or equivalent and having experience of working as Sr. Accountant or Accountant, in the pay band of Rs 5200 – 20200 + Grade Pay of Rs 2400/-, Cash and Accounts training from ISTM is desirable.

**C) Assistant : 01- Post :** (Deputation Basis) (General Central Service; Group-'B' Non-Gazetted, Non-Ministerial): Pay in the pre-revised pay band of Rs.9300-34800/- + Grade Pay of Rs.4200/-

**Eligibility:** (1) Officers in the Central Government or State Governments or in courts holding analogous posts possessing degree from a recognized University **or**  
(2) Upper Division Clerk with eight years' regular service in the pay band of Rs 5200 – 20200 + Grade Pay of Rs 2400/- or equivalent.

**D) Stenographer Grade 'D' – 01 post** (Deputation Basis) (General Central Service, Group 'C' Non Gazetted; Non Ministerial) – Pay in the pre-revised pay band of Rs 5200 – 20200 + Grade Pay of Rs 2400/-

**Eligibility:** (1) Officers in the Central Government or State Government or in Courts/Tribunals, holding analogous posts on regular basis **or**  
(2) With 5 years regular service as LDC in the pay band of Rs 5200 – 20200/- + Grade Pay.of Rs 1900/- with shorthand lower certificate having a speed of 80 words per minute in shorthand (English) and 30 words per minute in typing (Hindi).



**E) Court Master – 01 Post :** (Deputation Basis) (General Central Service, Group ‘ C ‘ Non Gazetted; Non Ministerial) – Pay in the pre-revised pay band of Rs 5200 – 20200 + Grade Pay of Rs 2400/-

**Eligibility:** (1) Officers in the Central Government or State Government or in Courts/Tribunals holding analogous post on regular basis or

(2) Lower Division Clerk with 5 years of regular service as LDC in the pre-revised pay band of Rs 5200 – 20200/- + Grade Pay of Rs 1900/-

3) Persons having knowledge in stenography in English will be preferred.

**F) Lower Division Clerk (4 posts) -** (Deputation basis) ( General Central Service, Group ‘ C ‘ , Non-Gazetted, Non-Ministerial) pre-revised Pay Band of Rs.5200-20200/- + Grade Pay of Rs.1900/-

**Eligibility:** (1) Officers in the Central Government or State Government or in Courts/Tribunals, holding analogous posts on regular basis

1. The period of deputation including period of deputation in another ex-cadre post held immediately preceding the appointment in the same or some other organization or Department of Central Government should ordinarily not exceed three years. The maximum age limit for deputation shall be 56 years on the closing date of receipt of application. The Candidate must fulfill a ‘cooling off’ period of 3 years from the date of his return from previous deputation/ex-cadre post.

2.. The Debts Recovery Tribunals are quasi-judicial bodies set up under the provisions of the Recovery of Debts Due to Bank & Financial Institutions Act, 1993. The deputation will be governed by the terms & conditions as contained in the DOPT’s OM No.6/8/09-Estt. (Pay.II) dated 17.06.2010, as amended from time to time.

3.. Applications of eligible candidates, who are desirous of joining the posts on deputation basis, and whose services can be spared immediately, may be forwarded through proper channel to “**The Secretary/Registrar, Debts Recovery Tribunal - 2, 1<sup>st</sup> Floor, Triveni Complex, Abids, Hyderabad -500001** within 45 days from the date of publication of advertisement in the **Employment News** and applications should be in the prescribed proforma duly signed by the applicant along with attested copies of APAR Dossiers for the last 5 years and vigilance clearance & integrity certificates.

4. Applications once submitted shall not be permitted to be withdrawn later.

5. Incomplete applications or those received without requisite documents or received after the last date or not received through proper channel will not be entertained and no correspondence will be made or entertained in this regard.

  
(G V SUBBA RAO)  
REGISTRAR

To

1. The Under Secretary to the Govt of India, Ministry of Finance, Department of Financial Services, New Delhi- 110001 – to upload the vacancy circular in Web sites like Department of Personnel & Training and Ministry of Finance or appropriate website.
2. All Central Government/ State Government Offices.
3. NIC, Hyderabad with a request to post the circular in the web site of DRT, Hyderabad and Government of India websites like Department of Personnel and Training and Ministry of Finance or appropriate website.